

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 04.10.2019

No. 329 A : The Judicial Officer of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below is appointed as Judicial Magistrate in the judgeship to be stationed ordinarily at the place mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officer named below, the powers of Judicial Magistrate 1st Class for the district noted against his name in column no.4 of the table.

Sl. No.	Name of the Officer with designation and present place of posting	(a) Designation at the new station. (b) Place where the Officer is to be ordinarily stationed at. (c) Name of the Judgeship in which posted.	Name of the District
1	2	3	4
1.	Sri Subhash Kumar J.M. 1 st Class, Gaya	(a) Judicial Magistrate (b) Sherghati (c) Gaya	Gaya

By order of the High Court,
Sd/- B.B. Pathak
Registrar General

Memo No. 79977 - 79990 / Dated, Patna the 04.10.2019

Copy forwarded to the Principal Secretary, Department of General Administration, Govt. of Bihar, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / I/C Registrar (I.T.)-cum-C.P.C., Patna High Court, Patna/ I/C Registrar (Establishment), Patna High Court, Patna/ Joint Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ District and Sessions Judge, Gaya/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information (and communication to the officer concerned.

The officer appointed may be directed to make over charge of his office in such a way so as to join his new assignment immediately of the receipt of the Court's notification.)

(-) For D. J. concerned only.


Registrar General